

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/140/2023
NAME OF THE COMPANY	Filatex Fashions Limited
NAME OF THE PETITIONER(S)	Mukund Maheshwari
NAME OF THE RESPONDENT(S)	Filatex Fashions Limited
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mr. Mayur Mundra for the Petitioner.

Ld. Counsel Mr. Harsh Chowdary for the Respondent.

Ld. Counsel for the Respondent prays for an adjournment. Prayer is allowed.

Matter is adjourned to 08.07.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)